

175

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH
JODHPUR.

Date of Order: 1.8.95.

O.A. No. 288/95.

Baljeet Singh

...Applicant.

VERSUS

Union of India & Ors. ...Respondents.

Mr. B. N. Calla- Counsel for the applicant.

CORAM:

Hon'ble Mr. Gopal Krishna- Vice Chairman.

Hon'ble Ms Usha Sen- Administrative Member.

PER HON'BLE MR. GOPAL KRISHNA :

Applicant Baljeet Singh has filed this application under Section 19 of the Administrative Tribunals Act, 1985, challenging the impugned order Annexure A/1 dated 30.6.95 passed by the respondent No.2 by which respondent No.4 being junior to him was promoted to the post of Supervisor, ignoring the applicant's claim for promotion.

2. We have heard the learned counsel for the applicant.

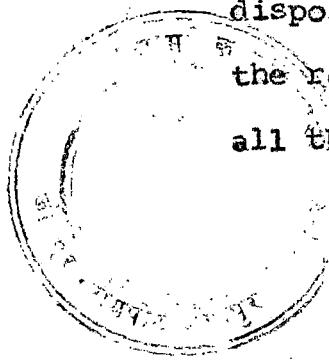
3. The applicant was initially appointed as Operator Tele Communication being a Scheduled Caste candidate on 3.3.78, whereas the respondent No.4 Shri Jagdish Prasad was appointed on 6.3.78. However, the respondent No.4 was promoted to the post of

Cjkwhre

:: 2 ::

Supervisor, which is admittedly a selection post ignoring the applicant for promotion in spite of the fact that the applicant was senior to respondent No. 4. The learned counsel for the applicant intends to make a representation to the concerned authority in regard to his grievance.

4. In the circumstances, we dispose of this O.A. with a direction to the respondent No. 2 that if the applicant makes a representation to him within 15 days of this order the same shall be entertained and disposed of by respondent No. 2 within one month of the receipt thereof through a speaking order meeting all the points raised therein.



Usha Sen
(Usha Sen)
Member (A)

G.K.N.K.
(Gopal Krishna)
Vice Chairman.

V.S.
1 + 3